Nothing will go on record. *...(Interruptions)...* Hon. Members, I gave the floor to the Leader of the Opposition and he made his point. Since the hon. Finance Minister had to say something, there is a right. *...(Interruptions)...* One minute. The rest of you will have ample opportunity during the 20 hours, and I will increase the time also to accommodate others. *...(Interruptions)...* Let us set some example. *...(Interruptions)...* Please. *...(Interruptions)...* The way we have done is not good. *...(Interruptions)...* Shrimati Mausam Noor. *...(Interruptions)...* Yes, please hear. *...(Interruptions)...* She is raising a good point. *...(Interruptions)...* 

SHRIMATI MAUSAM NOOR: Sir, my Zero Hour today is, Demand to take necessary steps to stop.....(Interruptions)...

MR. CHAIRMAN: Why don't you hear the lady? *...(Interruptions)...* It is 'Demand to take necessary steps to stop erosion by the Ganga river in Malda, West Bengal.' It is a very important point. *...(Interruptions)...* Yes, Madam Mausam Noor. *...(Interruptions)...* 

## Demand to take necessary steps to stop erosion by the Ganga river in Malda, West Bengal

SHRIMATI MAUSAM NOOR (West Bengal): Sir, thank you for accepting my Zero Hour as the first notice. You have been very generous. However, the Finance Minister has not been generous at all. *... (Interruptions)...* Zero has been given to Bengal in the Budget and zero has been given to battle the floods of Malda. So, here I am in the Parliament speaking for the people of Malda Uttar and Malda Dakshin on behalf of the Trinamool Congress. *... (Interruptions)...* 

(MR. DEPUTY CHAIRMAN in the Chair.)

Every year, during the monsoon, Malda, where I hail from, is devastated by major floods and erosions by the Rivers of Ganga, Mahananda, Fulahar and Tangon but, this year, it is more alarming as, over the course of time, the rivers have changed its direction and the distance between the two major Rivers, Ganga and Fulahar, has come down to only 700 metres which was earlier almost eight kilometres apart. Sir, if these rivers merge, there will be a huge disaster causing colossal damage. Huge areas of lands will be engulfed by the rivers. People will lose their lands, mango orchards, farming fields and the situation will render lakhs of people homeless. [RAJYA SABHA]

Especially affected are the Blocks of Kaliachak 3, Kaliachak 2, Manikchak Ratua 1 where the Ganga flows and Harischandrapur 2, Chachal 2 where the Fulahar flows. Sir, since this issue comes under the purview of the Central Government, our hon. Chief Minister Ms. Mamata Banerjee has several times asked the Ministry of Water Resources and Farraka Barrage to conduct anti-erosion works and to come up with a permanent solution. Specifically in February, 2022, she wrote to the Ministry of Water Resources requesting to restore the extended 120 kilometres jurisdiction of the Farakka Barrage Protection Authority.

Earlier, during the UPA regime, anti-erosion and bank protection works had been conducted several times in the affected areas. But, unfortunately, since 2014, the Farakka Barrage has failed to combat the situation and take any major actions. ...(Interruptions)...

Sir, I have also raised this matter several times in Zero Hour and also through Special Mention, and since the situation has turned extremely alarming as Ganga and Fulahar might merge and create havoc in the afore-mentioned areas, through you, I once again appeal to the Government to look into this immediately. A permanent solution is needed and is needed urgently. If this issue is not looked into, many lives, lands, public and private property will be lost forever. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati Mausam Noor: Shri A.A. Rahim (Kerala), Shri Sandosh Kumar P (Kerala), Shri Saket Gokhale (West Bengal), Shrimati Jebi Mather Hisham (Kerala), Shri Jawhar Sircar (West Bengal), Dr. John Brittas (Kerala), Shri Niranjan Bishi (Odisha), Dr. V. Sivadasan (Kerala), Shri Imran Pratapgarhi (Maharashtra), Shrimati Priyanka Chaturvedi (Maharashtra), Ms. Dola Sen (West Bengal), Dr. Fauzia Khan (Maharashtra), Shri P. Wilson (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri Mohammed Nadimul Haque (West Bengal), Shrimati Sagarika Ghose (West Bengal), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Mohamed Abdulla (Tamil Nadu), Shrimati Mahua Maji (Jharkhand) and Ms. Sushmita Dev (West Bengal).

Now, Dr. Ashok Kumar Mittal; Demand for justice for family of the victims of the 1985 Kanishka Bombing.

## Demand for justice to the family of the victims of the 1985 Kanishka Bombing

डा. अशोक कुमार मित्तल (पंजाब): उपसभापति महोदय, आज मैं सदन के समक्ष एक बहुत ही संवेदनशील और भावुक विषय उठाना चाहता हूं। पिछले सत्र में हमारी संसद ने उन सभी